

## GOVERNMENT OF ODISHA HEALTH&FAMILY WELFARE DEPARTMENT

File No. HFW-SCH-I-MISC-0023-2020 - 19560 /H Dated, 09-07-2021

Shri P.K. Mohapatra, IAS,

Additional Chief Secretary to Government.

To

All Collector & District Magistrates

The Commissioner, Municipal Corporation

Bhubaneswar, Cuttack, Berhampur, Sambalpur and Rourkela

All CDM & PHOs

Sub:- COVID-19 vaccination of mentally ill persons who are institutionalized in mental health establishment – Reg.

Ref:- No. 2205727/2021/Immunization dated, 8<sup>th</sup> July, 2021 of the Govt. of India, Ministry of Health & FW

Madam/Sir.

With reference to the letter cited above on the subject, I am to say that MoHFW has communicated for vaccination of mentally ill persons who are institutionalized in mental health establishments on priority.

The guideline on Near to Home CVC (NHCVC) for vaccination of elderly and differently abled citizens including medically disabled persons was communicated from State on 31<sup>st</sup> May 2021 and under this guideline, NHCVC shall be set up in the premises of Mental Health Establishment for vaccinating inmates. Secondly, SoPs were communicated from State on 11<sup>th</sup> May, 2021 on COVId-19 vaccination of vulnerable persons who do not have prescribed ID card for registration in Co-WIN. The said SoPs shall be followed for vaccinating inmates of mental health establishment through facilitated cohort registration. Further, any pregnant women and lactating women in such Mental health establishments can also be vaccinated following the instruction issued from State on 6<sup>th</sup> July, 2021.

In this context, you are requested to submit the vaccination status report on weekly basis (Every Monday) of such mental health establishments in your district /MCs in the format enclosed.

You are, therefore, requested to personally monitor and ensure the vaccination of mentally ill persons in such mental health establishments in your district /MC.

Enclosure: As above.

ours faithfully,

Additional Chief Secretary to Government

	~~~
Memo No. 1956/ /H	Dated, 09-07-2021
	Deputy Secretary to Government
Memo No. 19562 /H	Deputy Secretary to Government Dated, 09-07-2021
	isha for information & necessary action.
	Deputy Secretary to Government
District reporting format: (Date	

district regis mental	Name of registered mental health	Number of persons in the mental health establishment	No of person vaccinated in these mental health establishment till date	
	establishment		1 <sup>st</sup> Dose	2 <sup>nd</sup> dose
TOTAL				



राजेश भूषण, आईएएस संचिय RAJESH BHUSHAN, IAS SECRETARY



भारत सरकार स्वास्थ्य एवं परिवार कल्याण विभाग स्वास्थ्य एवं परिवार कल्याण मंत्रालय

Government of India
Department of Health and Family Welfare
Ministry of Health and Family Welfare
D.O. No. 2205727/2021 /IMMUNIZATION
8<sup>th</sup> July 2021

Dear Collegue,

As you are aware, Govt. of India is providing Covid vaccines free of cost to all States/UTs for all citizens above 18 years of age through Government COVID Vaccination Centres. Govt. of India is committed to vaccination of all priority groups safely and as fast as possible.

- I would like to draw your attention towards the mentally ill persons who are institutionalized in Mental Health Establishments. It may please be ensured that these persons are vaccinated against COVID-19 on priority.
- 3. Govt of India has already shared with States/ UTs an Advisory for Near to Home COVID Vaccination Centres (NHCVC) for vaccination of Elderly and Differently Abled Citizens including medically disabled persons (enclosed as Annexure 1). As per the advisory the NHCVCs can also be set up in the premises of Mental Health Establishment for vaccinating inmates. Govt. of India has also shared with States/ UTs, SOPs on COVID-19 Vaccination of Persons without prescribed Identity Cards and such persons can be vaccinated through facilitated cohort registration on Co-WIN (Enclosed Annexure 2). Therefore, it would not be difficult to vaccinate inmates of Mental Health Establishments even if they do not have any of the prescribed Id for registration on Co-WIN
- Further, any pregnant and lactating women in Mental Health Establishments, can also be administered COVID Vaccination as per prescribed guidelines, which have been shared with all States/ UTs recently. (Enclosed as Annexure 3)
- 5. You are requested to direct all concerned to ensure vaccination of inmates of Mental Health Establishments. You may also conduct regular review meetings of the status of vaccination of all such persons who are institutionalized in Mental Health Establishments based on following indicators and share the information on a weekly basis with Ministry of Health & Family Welfare:
  - Number of registered Mental Health Establishments as per Mental Healthcare Act 2017 in States/ UTs.
  - Number of persons in these Mental Health Establishments.
  - Number of persons vaccinated in these Mental Health Establishments by States/ UTs.

.....contd/-

 I am sure that under your able guidance the State would be able to achieve the full vaccination of all eligible inmates of the Mental Health Institutions.

Warm Legards

Yours sincerely

Encl: As above

(Rajesh Bhushan)

Additional Chief Secretary / Principal Secretary / Secretary (Health) - All States/UTs